

Need to amend the provision under Employees' State Insurance Act to provide ESI facilities to the organizations having minimum of 5 employees-Laid

SHRI KOTA SRINIVASA POOJARY (UDUPI CHIKMAGALUR): According to my information, there are 2, 55,397 Gram Panchayats functioning in India. After the 73rd Amendment to the Constitution, these are referred to as Gram Governments. Approximately 7,77,191 personnel work in these Gram Panchayats, serving as sweepers, pump operators, computer staff, tax collectors, and watchmen. Despite working in challenging conditions, they face difficulties due to the lack of ESI facilities. The Labor Department officials state that ESI is only applicable if an organization has at least 10 employees. I humbly request the Labour Minister to reconsider this rule, allowing ESI benefits to be extended to organizations with at least 5 employees, providing relief to the poor laborers working in Gram Panchayats.